NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	TP 37/16	Hearing	397-398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

/ PROFID.

ARAVINDAKSHAN PEtetion.

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(3) KS. MADINELD. ODVOCATE 94483-55070. FOR ROSANDERS.

ORDER

Party is present in person, who is Petitioner. Counsel for Respondents is present. Petitioner informed that, his Counsel is met with an accident and requested time.

List it on 24/04/2017.

Member (J)

Member (T)